

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2.C.P.998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.12.2018**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

Counsel for Petitioner present. No representation on the side of the Respondent. Counsel for the Petitioner undertakes to serve the notice on the respondent. Time granted. List this matter on 16.01.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)